

purchased abroad and in India separately for the Defence Ministry during the last five financial years?

The Deputy Minister of Defence (Shri Raghuramiah): A statement showing the value of the stores purchased abroad and in India separately during the last five financial years is laid on the Table of the House. [See Appendix II, annexure No. 34].

विमानों का निर्माण

३१६ श्री म० ला० द्विवेदी : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) देश में विमान बनाने के लिये अपेक्षित सामग्री की खोज व विकास के हेतु क्या कार्यवाही की गई है, और

(ख) इस खोज व विकास के परिणाम-स्वरूप आयात की हुई सामग्री के उपयोग में कितनी कमी हुई है ?

प्रतिरक्षा उपमंत्री (श्री रघुरामैया) :

(क) पिछले दस वर्षों में, जबमें हिन्दुस्तान एयर क्राफ्ट (प्राइवेट) न हवाई जहाज बनाने प्रारंभ किए ह, ऐसे सामान को देश में बनाने की ओर पग उठाये गए हैं कि जो वर्तमान माधनो जैसे कि अलुमिनियम मिश्रित धातुओं, फौलाद, प्लाईवुड, स्प्रूस, कुछ बिजली के सामान, डोप और थिन्नर्स और रबड़ की चीजे प्लास्टिक आदि से प्राप्त किए जाते हैं। परन्तु इस क्षेत्र में अधिक कार्य जो विशेष चीजों में सम्बन्ध रखता है, सम्पन्न होना बाकी है।

प्रतिरक्षा मन्त्रालय के रिसर्च और डिवेलपमेन्ट विभाग के अधीन एक टेक्निकल डिवेलपमेन्ट और प्रोडक्शन (एयर) डारक्टोरट स्थापित किया गया है जो सामान शीघ्र उन्नति के कार्यक्रम में सम-उद्देश्य के लिए साथ देगा। आवश्यक तकनीकी आकडे और सामान के ब्यौरे सहित वर्ण, जो देश में बनाए जाने वाले निम्न हवाई जहाजों के निर्माण में प्रयुक्त होते ह, प्राप्त कर लिए गए

है। देश में ही प्राप्य आवश्यक सामान बनाने के स्थान पर प्रयोग हो सकने वाले सामान की उन्नति की सम्भावना को खोज के लिये, इनका अध्ययन हो रहा है। आवश्यक है कि इन सब विकानों के लिए साधन और समय चाहिये।

(ख) कमी उन्नतिशील है और मुख्यतः उस सामान की प्राप्यता पर निर्भर है जिसका आधार हमारे उद्योग की उन्नति है।

Voluntary Contributions for the Second Five Year Plan

320. **Shri V. C. Shukla:** Will the Minister of Finance be pleased to state what is the total value of voluntary contributions in kind and cash received from members of the public for the Second Five Year Plan?

The Deputy Minister of Finance (Shri B. R. Bhagat): No record is available of the value of contributions in kind as Government accounts are maintained on a cash basis

Information in regard to cash contribution is not readily available. It can be collected only by reference to all the accounting authorities and the various Ministries and Departments. This would involve considerable expense of time and labour disproportionate to the results achieved.

Colonies for Scheduled Castes and Scheduled Tribes in Orissa

321. **Shri Kumbhar:** Will the Minister of Home Affairs be pleased to state how many colonies and huts or residential accommodation for Scheduled Castes and Tribes have been established in Orissa State with the financial help of the Central Government during the years 1955-56, 1956-57 and 1957-58?

The Deputy Minister of Home Affairs (Shrimati Alva): Attention is invited to the reply given to Unstarred Question No. 140 dated 18th February, 1958 in the Lok Sabha in which it has been

stated that the information would be laid on the Table of the House as soon as received from the State Government.

Cultural Agreements

322. Shri Ram Krishan: Will the Minister of Education and Scientific Research be pleased to state:

(a) the names of the countries with which cultural agreements have been signed during 1957-58 so far; and

(b) the main features of the agreements signed, agreement-wise?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) A Cultural Agreement has been entered into with Rumania only since 1-4-57

(b) The agreement provides for:

- (i) cooperation in the fields of culture, science, education, literature and art,
- (ii) development of relations between the academies, universities, scientific and research institutes of the two countries,
- (iii) exchange of materials for study in scientific, technical and industrial institutions, and
- (iv) facilities for reciprocal visits of the representatives of library, artistic, sports and journalists' associations

Untouchability

323. Shri Pangarkar: Will the Minister of Home Affairs be pleased to state:

(a) the total amount allotted to Bombay Government for removal of untouchability in 1957-58;

(b) whether any report has been received by the Government of India from the Government of Bombay regarding items on which the expenditure was incurred;

(c) whether any and if so, which of the non-official institutions were

given grants in the State during the same period; and

(d) if no grant was given, the reasons thereof?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) A statement is laid on the Table of the House. [See Appendix II, annexure No. 35].

(b) No, Sir.

(c) and (d) The information is being collected and will be laid on the Table of the House as soon as received.

Conservation of Ancient Monuments in Bombay

324. Shri Pangarkar: Will the Minister of Education and Scientific Research be pleased to state:

(a) the progress so far made in the work of giving chemical treatment to the Ellora and Ajanta Caves at Aurangabad;

(b) the number of ancient monuments which have been given chemical treatment in Bombay so far; and

(c) the expenditure incurred so far on this account in the State?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) The progress of the work is shown in the attached statement. [See Appendix II, annexure No. 36].

(b) 13

(c) Rs. 90,000 approximately.

Ratangir Excavations

325. Shri B. C. Mullick: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 532 on the 8th August, 1957 and state:

(a) whether the archaeological excavation at Ratangir in the District of Cuttack, Orissa has started; and

(b) if so, the progress made so far?